NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 109
IA No. 361/JPR/2019
IA No. 284/JPR/2022
CP No. (IB)- 18/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

BASF South East Asia Pvt. Ltd. **... Operational Creditor/Applicant**

Versus

Prayag Polytech Pvt. Ltd. **... Corporate Debtor/Respondent**

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant	:	Asav Rajan, Adv. Charu Tirvedi, Adv.
For the Respondent	:	Virendra Ganda, Sr. Adv. Vipul Ganda, Adv. Amodini Raina, Adv. Ayandeb Mitra, Adv.

ORDER

List the matter on 14.05.2024.

Sd/-
(Rajeev Mehrotra)
Technical Member

Sd/-
(Deep Chandra Joshi)
Judicial Member

April 29, 2024

GJ